

DIVISION BENCH
COURT - II

P-119

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/174(KB)2023
IA(I.B.C)/423(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	AKASH PATNI
UNDER SECTION	SECTION 94(1)

Appearance (via video conferencing/physically)

Mr. Yash Dalmia, Adv.]- For the Personal Guarantor
Mr. Mohit Sharma, Adv,] for Mr. Manmohan Jhawar, Resolution Professional
Mr. Vikash Patni, Adv.
Mr. Akash Patni, Adv.
Mr. Vimal Kumar Patni, Adv.

ORDER

1. Learned Counsel for the parties present.
2. Ld. Counsel for the PG submits that no objection to the report of RP shall be filed in this matter.
3. Heard. **Reserved for Orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**